

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/218/IB/2017  
PETITION NUMBER : CP/467/IB/2017P  
NAME OF THE APPLICANT : MANGALAM COTTON INDUSTRY & 24 ORS  
NAME OF THE RESPONDENT : G.V. RAVI KUMAR (IN THE MATTER OF  
THIRUPUR SURYA TEXTILES)  
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Preethi S. Hasu  
for Rajagopal & Raghunathan  
Advocates  
Counsel for Directors  
[Signature]
2. CA. G.V. RAVI KUMAR  
Resolution Professional  
[Signature]
3. Anant Mesathia  
Counsel for Operational Creditor  
(Applicants)  
[Signature]
4. Krishna Sharan Mishra  
Authorised Representative  
of 25 Operational  
Creditors  
[Signature]
5. C. S. LOUNANATHAN  
R. Subramanian  
(for Respondent)  
[Signature]

CA/218/IB/2017

(14)

**ORDER**

RP in person along with Counsel present. Counsel for Applicant in IA/218/2017 filed in CP/467/IB/2017 present. It has been submitted by the Counsel representing 25 nos. of Operational Creditors that the required documents have already been submitted to the RP. RP is directed to take decisions in relation to 25 Nos. of the Operational Creditors by crystalizing their claims in accordance with Law. Put up on **03.01.2018** at **10.30 A.M.**

*—sel r*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk